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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO.49(RE:2012)/2009-2014

NEW DELHI : DATED :13.02.2013

Subject: Deletion of pesticides from SION J-373 (Textile Product).

- In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby withdraws the Public Notice 63 dated 07.07.2011.

2. The Public Notice 63 dated 07.07.2011 included Pesticides (Biocides/ Fungicides/Herbicides/Insecticides) as the fifth input under SION J-373. The said input stands deleted from SION J-373. The amended SION J-373 of the Textile Product Group will be as under:-

J373	Raw cotton (not carded or combed)	1 kg	1	Grey cotton fabrics (75-95 GSM)- suitable for packing cotton bales	0.0035 kgs
			2	PP/HDPE/LDPE/LLDPE granules, suitable for making plastic woven fabrics for packing cotton bales	0.00229 kgs
			3	Mild Steel Coils (Width 1/2 inch - 3/4 inch)	0.00955 kgs
			4	PVC Straps	1.05 kgs/kg content of import item in the export product

3. Effect of this Public Notice:

Pesticides (Biocides/Fungicides/ Herbicides/Insecticides) under SION J-373 stands deleted as a permissible input with immediate effect.

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